

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 3893 OF 2003

R. NARAYASWAMY REDDY

.....

APPELLANT

VERSUS

BASAPPA REDDY & ANR.

.....

RESPONDENTS

WITH

CIVIL APPEAL NO. 3894 of 2003

O R D E R

Learned counsel for the parties have agreed that the disputes between them has been settled. In this view of the matter, the appeals are disposed of as having become infructuous.

.....J
[HARJIT SINGH BEDI]

.....J
[C.K. PRASAD]

NEW DELHI
MAY 04, 2010.